

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 84 /UHC/Admin.A/2009

Dated: May 21, 2009.

In exercise of powers conferred U/S 11(3) of the Code of Criminal Procedure, 1973, Sri Rakesh Kumar Singh, 2nd Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar is conferred with the powers of Judicial Magistrate 1st Class.

By Order of the Court

Sd/-

(Ravindra Maithani)
Registrar General.